

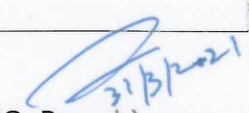
**THE GAUHATI HIGH COURT AT GUWAHATI**  
(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

Notification No.HC.XXXVII-13/2019/135/ R. Cell

Dated Guwahati the 31<sup>st</sup> day of March, 2021

**Vacancy position of Grade-I & II of the Judicial Services under the Gauhati High Court, Guwahati [as on 31.03.2021]**

<b>A) ASSAM</b>					
Grade	Mode of Recruitment	Sanctioned Strength	Working strength	Existing Vacancy	Future vacancies
I	Direct Recruitment	31	17	14	-
	Regular Promotion	81	81	-	-
	LDCE	13	5	8	6 (due to retirement)
II	Regular Promotion	140	131	9	14 (due to promotion)
<b>B) NAGALAND</b>					
Grade	Mode of Recruitment	Sanctioned Strength	Working Strength	Existing Vacancy	Future vacancies
I	Direct Recruitment	14	4	-	-
	Regular Promotion		5	4	-
	LDCE		-	1	-
II	Regular Promotion	8	8	-	3 (due to promotion)
<b>C) MIZORAM</b>					
Grade	Mode of Recruitment	Sanctioned Strength	Working strength	Existing Vacancy	Future vacancies
I	Direct Recruitment	14	4	-	-
	Regular Promotion		9	-	1 (due to retirement)
	LDCE		1	-	-
II	Direct Recruitment	16	13	3	1 (due to promotion)
	Regular Promotion				
<b>D) ARUNACHAL PRADESH</b>					
Grade	Mode of Recruitment	Sanctioned Strength	Working Strength	Existing Vacancy	Future vacancies
I	Direct Recruitment	10	7	-	-
	Regular Promotion		3	-	-
	LDCE		-	-	-
II	Direct Recruitment	17	9	8	-
	Regular Promotion				

  
(G. Baruah)

Registrar (Vigilance)-cum-In-Charge, Recruitment Cell  
Gauhati High Court, Guwahati